

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the ^{12th}/₈ August, 2025

S.O 210 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrate (s) , who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction(s).

S.No.	Name of the Officer Mr./Ms.	Jurisdiction
1.	Tariq Ahmad Sheikh	Assistant Controller, Bandipora
2.	Ishtiyag A. Nazki	Assistant Controller, Budgam
3.	Mohsin Khateeb	Assistant Controller, Samba
4.	Pooja Kumari	Assistant Controller (Controller Office)

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/5/2025-10

Dated :- 12-08-2025

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner Secretary to Government, Department of Food, Civil Supplies and Consumer Affairs Department.
3. Divisional Commissioner, Jammu/ Kashmir.
4. Controller, Legal Metrology Department J&K. This is with reference to letter No. LM/C-Esstt./7633868 Dated:- 26.06.2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned officers/officials.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Additional Secretary to Government
Department of Law Justice & PA.

12.8.25